

MR. DEPUTY-SPEAKER : The question is :

14.08 hrs.

"That leave be granted to introduce a Bill to provide for the Medical check-up of the members of Parliament from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith."

*The motion was adopted.*

श्री यमुना प्रसाद मण्डल : मैं विधेयक को पुरःस्थापित करता हूँ ।

HEALTH (PERIODICAL MEDICAL CHECK-UP OF PRESIDENT AND PRIME MINISTER OF INDIA) BILL \*

श्री यमुना प्रसाद मंडल (समस्तीपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के राष्ट्रपति और प्रधान मंत्री की अखिल भारतीय चिकित्सा विज्ञान मंस्था, नई दिल्ली में समय समय पर चिकित्सीय परीक्षा तथा तत्संबन्धत मामलों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The question is

"That leave be granted to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi and for matters connected therewith."

*The motion was adopted.*

श्री यमुना प्रसाद मण्डल : मैं विधेयक को पुरःस्थापित करता हूँ ।

CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of Eighth Schedule)*

श्री यमुना प्रसाद मण्डल (समस्तीपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुनःस्थापित करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री यमुना प्रसाद मंडल मैं विधेयक को पुरःस्थापित करता हूँ ।

PENSION AND OTHER AMENITIES FOR THE EX-MEMBERS OF PARLIAMENT BILL \*

श्री यमुना प्रसाद मंडल (समस्तीपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भूतपूर्व संसद सदस्यों के लिए पेंशन तथा अन्य सुविधाओं का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय ।

SHRI S. M. BANERJEE (Kanpur) : I am sorry that I have to oppose this Bill. We have all sympathies with those Members who have not been re-elected. But at the present juncture when we cannot possibly increase the wages of the Central

\* Published in gazette of India Extraordinary, Part II, section 2, dated 28-5-71.